



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठे, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 24.02.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1553/Chd/25	Gurcharn Singh Sawhney	A	19.02.2026	24.02.2026	Allowed
2 to 4	ITA Nos. 1552, 1565 & 1588/Chd/25	ITO Vs Tushar Bansal	A	19.02.2026	24.02.2026	Dismissed
5 to 10	ITA Nos. 1322 to 1327/Chd/25	G.K. Residency P. Ltd.	A	19.02.2026	24.02.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1583/Chd/25	Simran	B	24.02.2026	24.02.2026	Allowed
2	ITA No. 594/Chd/25	Sh. Rohtash Singla Jimmi	B	23.02.2026	23.02.2026	Allowed
3	ITA No. 597/Chd/25	Deptt Vs Seth Jaiparkash Pol Technic Society	B	23.02.2026	23.02.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Krinwant Sahay, AM			
1	ITA No. 897/Chd/25	Sh. Dinesh Verma	A	12.02.2026	24.02.2026	Dismissed
2	ITA No. 835/Chd/25	Sh. Ajay Tanta	A	22.01.2026	24.02.2026	Allowed
3	ITA No. 987/Chd/25	Health Bio Tech Ltd.	A	21.01.2026	24.02.2026	Allowed
4 to 12	ITA Nos. 648 to 650, 661 to 663, 654, 665 & 666/Chd/25	Haryana Urban Development Authority	A	11.02.2026	24.02.2026	Allowed
13	ITA No. 488/Chd/24	Sh. Surjeet Singh	A	21.01.2026	24.02.2026	Dismissed
14	ITA No. 494/Chd/24	Sh. Randhir Singh	A	21.01.2026	24.02.2026	Dismissed
15	ITA No. 286/Chd/23	Sh. Arvail Singh	A	21.01.2026	24.02.2026	Dismissed
16	ITA No. 287/Chd/23	Ganesh Dass HUF	A	21.01.2026	24.02.2026	Dismissed
17	ITA No. 288/Chd/23	Sh. Kashmir Singh Sandha	A	21.01.2026	24.02.2026	Dismissed
18	ITA No. 289/Chd/23	Sh. Dhuni Chand HUF	A	21.01.2026	24.02.2026	Dismissed
19	ITA No. 290/Chd/23	Sh. Paramjit Singh	A	21.01.2026	24.02.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Rajpal Yadav, VP			
1 & 2	ITA Nos. 307 & 308/Chd/25	ITO Vs Shree Ganesh Edibles P. Ltd.	B	11.02.2026	24.02.2026	Dismissed
3 & 4	ITA Nos. 922 & 923/Chd/25	Sh. S.S. Kaushal	B	12.02.2026	24.02.2026	Partly Allowed
5	ITA No. 1120/Chd/25	Animal Welfare Board of India	A	19.02.2026	24.02.2026	Allowed
6 & 7	ITA Nos. 1691 & 1692/Chd/25	A.D. Educational Society	A	19.02.2026	24.02.2026	Allowed
8 & 9	ITA Nos. 1558 & 1559/Chd/25	Sh. Rajesh Khanna	A	19.02.2026	24.02.2026	Allowed
10	ITA No. 660/Chd/24	ITO Vs Ajay Kadian	A	16.02.2026	24.02.2026	Dismissed
11	ITA No. 63 /Chd/25	Sh. Satish Kumar Jain	B	12.02.2026	24.02.2026	Partly Allowed

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12	ITA No. 362/Chd/25	Sh. Satish Kumar Jain	B	12.02.2026	24.02.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM				Co-Author: Sh. Laliet Kumar, JM		
1	ITA No. 189/Chd/25	Sh. Dharmender Singh	B	24.02.2026	24.02.2026	Allowed
2	ITA No. 1581/Chd/25	Sh. Kailash Kumar	B	24.02.2026	24.02.2026	Allowed
3	ITA No. 367/Chd/24	Sh. Mohinder Singh	B	23.02.2026	23.02.2026	Allowed
4	ITA No. 1338/Chd/25	Deptt Vs Sh. Rajbir Singh Waia	B	23.02.2026	23.02.2026	Dismissed

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Assistant Registrar
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